

- (ii) Annual Report (Part II) of the Registrar of Newspapers for India on Press in India, 1981.

[Placed in Library. See No. LT —6543/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Bombay, for the year 1981-82, together with Accounts and the Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Children's Film Society, India, Bombay, for the year 1981-82.
- (3) A copy of Memorandum (Hindi and English versions) regarding activities of the Children's Film Society, India, Bombay.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above.

[Placed in Library. See No. LT —6544/83]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1981-82.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT —6545/83]

Notifications Under Control Excise Rules 1944

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of Shri Janardhana Poojary I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

- (1) G.S.R. 327 published in Gazette of India dated the 23rd April, 1983 together with an explanatory Memorandum making certain amendment to Notification No. 123/81—Central Excises, dated the 2nd June, 1981 regarding sale of goods in the Domestic Tariff Area by Free Trade Zones.
- (2) G.S.R. 355 (E) and 356 (E) published in Gazette of India dated the 27th April, 1983 together with an explanatory memorandum regarding exemption to Polypropylene staple fibre and tow, Polypropylene spun yarn and Polypropylene blended yarn from payment of Central Excise duty, upto the 31st October, 1983.

[Placed in Library. See No. LT —6546/83]

COMMITTEE ON PAPERS LAID ON THE TABLE

Minutes

SHRIMATI KRISHNA SAHI (Begusarai) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Thirteenth Report.